



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/ 5271/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P. Das,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the 11th September, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/4450/2019, dtd. 09.09.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission headquarter leave permission w.e.f. the morning of 10.09.2019 till the morning of 11.09.2019 upto 9.30 AM, as prayed for.

A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/ 5272/A, dated 11.9.19

Copy to:

✓ 1 The Systems Analyst, Gauhati High Court.

[Handwritten Signature]

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]